

IN THE HIGH COURT OF BOMBAY AT GOA**WRIT PETITION NO.1090/2019****Ramakant Pandurang Desai** **Petitioner****V e r s u s****Babush Krishna Desai and 2 others.** **Respondents**

Mr. L. Raghunandan (ULAS), Advocate for the Petitioner.

Mr. S. Naik, Advocate for Respondent nos.1 and 2.

Mr. S. P. Munj, Addl. Government Advocate for the Respondent no.3.

CORAM: DAMA SESHADRI NAIDU, J.**DATE: 28th JULY, 2020.****ORDER:**

By consent, post the matter 4/8/2020.

DAMA SESHADRI NAIDU, J.

AP/-